The columns should be filled up neatly in capital letters.

The working no changes or addition or in the previous year should be quoted and full details provided.

1. The name of any member of the family or the name of any other person dependent on Government servant.
2. The date of receipt of intimation to the Secretary and the date of intimation to the Collector, Collector (Dc), Assistant Collector, and the date of service under Rule 156 of the Collector (Benefits) Rules, 1955, from the Collector.
3. The declaration form is required to be filled in and submitted by every member of Class I (Group B) and Class II (Group C) services under Rule 156 of the Collector (Benefits) Rules, 1955, from the Collector.

In case where it is not possible to assess the value of any accommodation the applicant is requested to present conditions as indicated.

NOTES:

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<table>
<thead>
<tr>
<th>Group</th>
<th>Pay</th>
<th>Vacancy</th>
<th>Type</th>
<th>Year</th>
<th>Exempt</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td>2014</td>
<td></td>
</tr>
</tbody>
</table>

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Date
Signature

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Ministry/Department/Office: MOFA

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Note: The present value of the property is the present value of the property for the year 2013 or 2014.

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Central Bureau of Statistics

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Annuity II 10